

# भारतीय गैर न्यायिक

दस  
रुपये

भारत

TEN  
RUPEES

Rs.10



## INDIA NON JUDICIAL

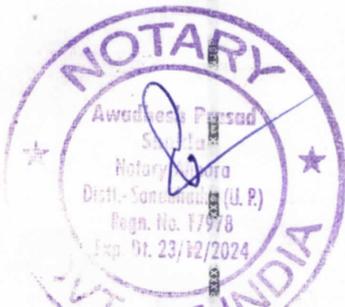
उत्तर प्रदेश UTTAR PRADESH  
NOTARY TICKET  
Rs 10-00

52AE 160438

30 APR 2024

12306

दिनांक \_\_\_\_\_ मा. \_\_\_\_\_ सन \_\_\_\_\_ समय \_\_\_\_\_  
को उपस्थित श्री श्री. वी. कृष्ण कुल  
पुत्र/पत्नी स. वी. जे. कुल  
निवासी स. सी. स. कर्करी बाल्केश्वर लो. रथ  
कि. इ. जिसका पहचान श्री स. वी. अश्वयुक्त  
द्वारा हुआ \_\_\_\_\_ सम. सपत्ति \_\_\_\_\_ प्रमाणित किया  
यदि \_\_\_\_\_ विषय को पर \_\_\_\_\_  
समय \_\_\_\_\_ का \_\_\_\_\_ प्रमाणित किया



स्टाम्प विक्रेता की तिथि

29/04/2024

का संख्या

212

स्टाम्प कय करने का प्रयोजन

स्टाम्प क्रेता का नाम व पता नीलम कुल पुत्र सी.टी.डी. कुल्ले एन सी.एच कफरी काशी

स्टाम्प की धनराशि

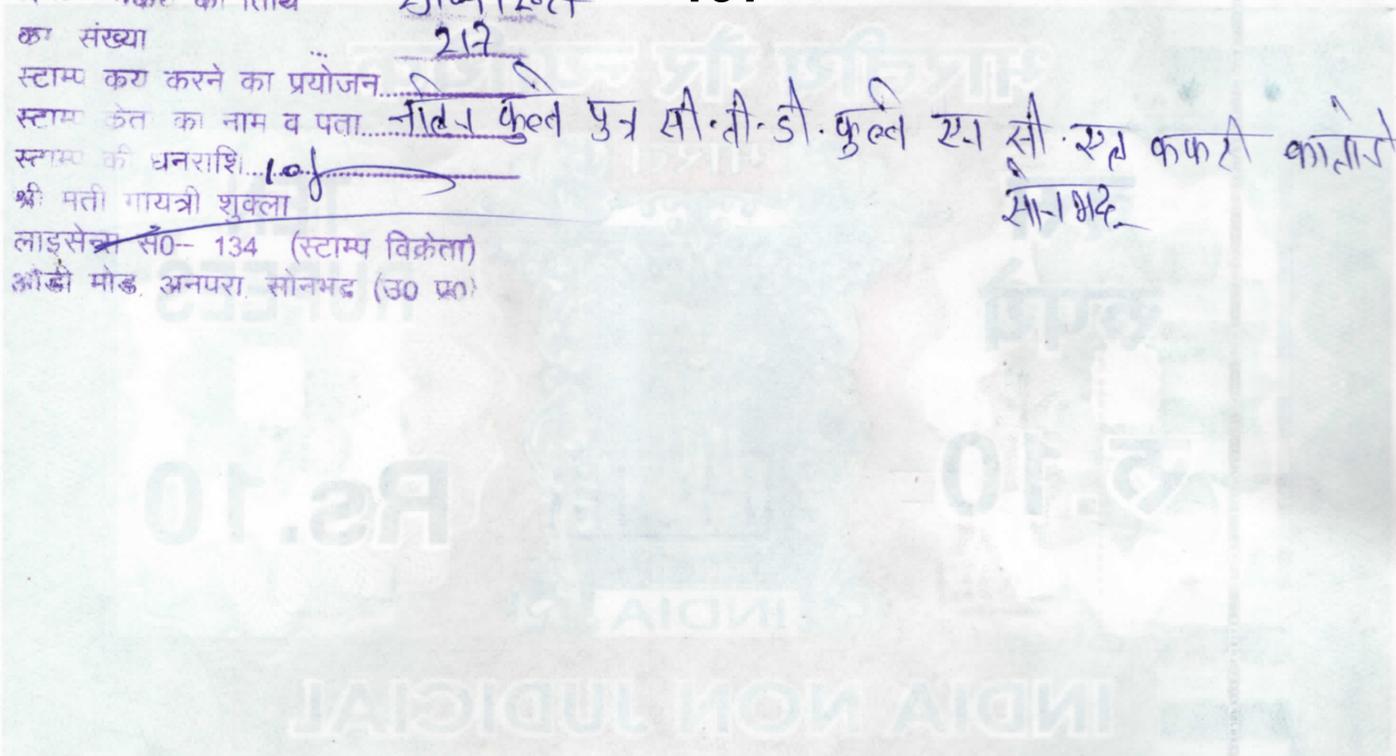
100/-

सा-भद्र

श्री मती गायत्री शुक्ला

लाइसेन्स नं०- 134 (स्टाम्प विक्रेता)

औडो मोड, अनपरा, सोनभद्र (उ० प्र०)



25AE 180438

NOTARY PUBLIC  
UTTAR PRADESH  
No. 1000

15305

30 APR 2024

*[Faint, illegible text and signatures]*



BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
NEW DELHI

ORIGINAL APPLICATION No. 611 OF 2022

**IN THE MATTER OF:**

PANNA LAL

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

**INDEX**

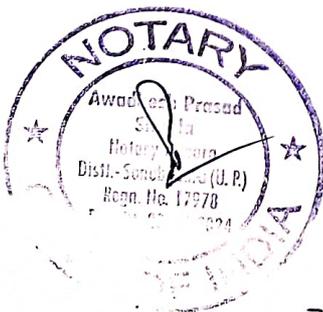
Sl. No	Particulars	Page Nos
1.	Additional reply on behalf of Respondent No.4/ Northern Coalfields Ltd, Kakri Project in terms of order dated 05.01.2024.	01-03
2.	<b>ANNEXURE R-4/1</b> A copy of letter dated 27.04.2024 issued by U.P Jal Nigam (Rural), Sonbhadra, Photographs of inter- connection to the treated tank.	04-05
3.	<b>ANNEXURE R-4/2</b> A copy of letter dated 27.04.2024 issued by I.&T.	06
4.	<b>ANNEXURE R-3</b> Photographs of RO plants.	07-08
5.	<b>ANNEXURE R-4</b> Photographs of Water Tanker.	09

Northern Coalfields Ltd.  
Kakri Project

Through

**ASHUTOSH THAKUR, Adv**  
#321, C.K.Daphtary Block,  
New Lawyers Chamber,  
Supreme Court of India,  
New Delhi-110001  
Email-ashu2638@gmail.com  
Mob-9717284820

Filed on : 30/04/2024



30 APR 2024

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
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ORIGINAL APPLICATION No. 611 OF 2022

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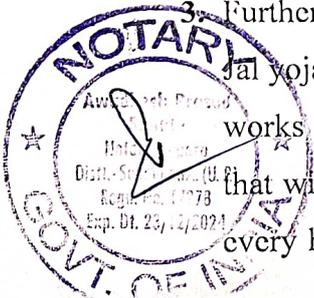
...RESPONDENTS

ADDITIONAL REPLY ON BEHALF OF RESPONDENT NO.4/  
NORTHERN COALFIELDS LTD, KAKRI PROJECT, IN TERMS OF  
ORDER DATED 05.01.2024

I, Nalin Kumar Khulbe, aged about 59 years, S/o Late Sh. V.D Khulbe, R/o NCL Kakri Colony, Sonbhadra, Uttar Pradesh, Presently at Sonbhadra do hereby solemnly affirm and declare as under: -

1. That I am working as the General Manager, Northern Coalfields Limited, Kakri Project, as such in my official capacity, I am well conversant with the facts and circumstances of the Present Case and also Competent to swear this Present Affidavit.
2. The laying of pipeline arrangement and other related works (Inter-connection to the treated tank of 11 nos, RO plants etc.) of "Har Ghar Jal Yojna" under Jal Jeevan Mission, covering both the villages of Rehta and Bansi, for supply of clean drinking water to the inhabitants of both the villages, has been completed. A copy of letter dated 27.04.2024 issued by U.P Jal Nigam (Rural), Sonbhadra is annexed herewith as ANNEXURE R-4/1.

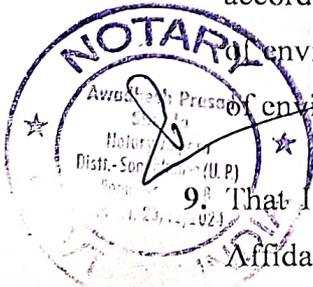
3. Furthermore, the water supply through pipeline arrangement of "Har Ghar Jal yojana" is being done to 90% of the households and prompt rectifications works are being carried out by the executing agency which has submitted that within one week, water supply from "Har Ghar Jal Yojana" to each and every household of both the villages of Rehta and Basi would be extended.



30 APR 2024

A copy of letter dated 27.04.2024 issued by L&T is annexed herewith as ANNEXURE R-4/2.

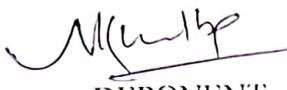
4. The Kakri Project of Northern Coalfields Ltd. has been taking every step to ensure the continuation of clean drinking water supply through all 11 Nos. RO plants installed at various points in both the villages of Rehta and Basi, by means of rigorous monitoring system to the satisfaction of the inhabitants. Photographs of RO plants is annexed herewith as ANNEXURE R-4/3.
5. That in addition to above arrangements of supplying clean drinking water to the inhabitants of both the villages of Rehta and Basi i.e., by pipeline connection to each and every household under "Har Ghar Jal Yojana" and 11 Nos. RO plants, there is an alternate provision to supply clean drinking water by means of water tankers, to address cases of emergency/ complaint by any inhabitant. Photographs of Water Tanker is annexed herewith as ANNEXURE R-4/4.
6. That Kakri Project of Northern Coalfields Ltd. is performing such welfare function towards society which is necessary in maintaining the social interest of the society.
7. That Kakri project of Northern Coalfields Ltd has been taking every step to ensure continuation of clean water supply through RO plants to the inhabitants of village Rehta and Bansi by means of rigorous monitoring of system existing in place. Northern Coalfields Ltd is performing such welfare function towards society, which is necessary for maintaining the social interest of the society.
8. That the Northern Coalfields Ltd is taking appropriate remedial action, in accordance with Statutory provisions for prevention, control and abatement of environmental pollution/degradation and for protection and improvement of environment.



9. That I say that the Annexure R-1 to R-4 annexed along with the present Affidavit are true copy of its respective original.

30 APR 2024

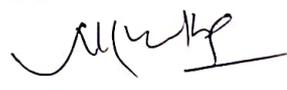
10.I say that averments of facts stated herein above are true to my knowledge, no part of it is false and has been derived from the official records and nothing material has been concealed therein.

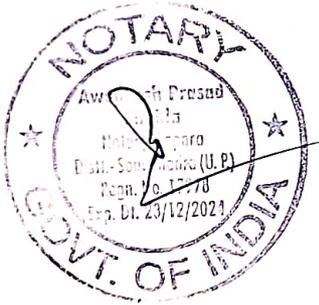
sd/   
DEPONENT

**VERIFICATION**

I, above named deponent mentioned above do hereby most solemnly affirm and verify that what is stated in the above affidavit is true to my knowledge and I believe the same to be true as per the official records of Northern Coalfield Ltd.

Verified at Sonebhadra on this \_\_\_\_ day of April , 2024.

sd/   
DEPONENT



30 APR 2024



# कार्यालय अधिशासी अभियन्ता,

Annexure R-4/1

खण्ड कार्यालय उत्तर प्रदेश जल निगम (ग्रामीण), सोनभद्र-231216

E-Mail Id-[eecdjnsonebhadra@gmail.com](mailto:eecdjnsonebhadra@gmail.com) CUG Mobile No.- +91 9473941817

पत्रांक 1335 / W-18 / 29 दिनांक- 27.4.2024

सेवा में,

महाप्रबन्धक, ककरी क्षेत्र,  
नार्दन कोलफील्ड्स लिमिटेड,  
एन0सी0सी0एल0, ककरी,  
सोनभद्र।

विषय:- माननीय राष्ट्रीय हरित अधिकरण (एन.जी.टी.) द्वारा ओ.ए. नं. 611/2022 पन्नालाल बनाम उ0प्र0 राज्य व अन्य को जारी आदेश के क्रियान्वयन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया अपने कार्यालय पत्रांक एन.सी.एल./ककरी/महाप्रबन्धक /पर्या/2024-25/053 दिनांक 24.04.2024 का संदर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में मेंसर्स एल0एण्डटी0 के पत्रांक 879 दिनांक 27.04.2024 द्वारा अवगत कराना है कि जल जीवन मिशन "हर घर जल" योजनान्तर्गत निर्माणाधीन परासी बेलवादह ग्राम समूह पेयजल योजना से ग्राम सभा रेहटा एवं बासी के बस्तियों में पाइप लाइन बिछाने का कार्य पूर्ण कर लगभग 90 प्रतिशत घरों को पेयजल आपूर्ति की जा रही है। उक्त ग्रामों में पाइप गैप्स व लिकेज आदि कार्य पूर्ण कर आगामी सप्ताह में शेष घरों में जलापूर्ति प्रारम्भ करा दी जायेगी। वर्तमान में कार्य प्रगति पर है।

सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय,

  
(महेन्द्र सिंह)

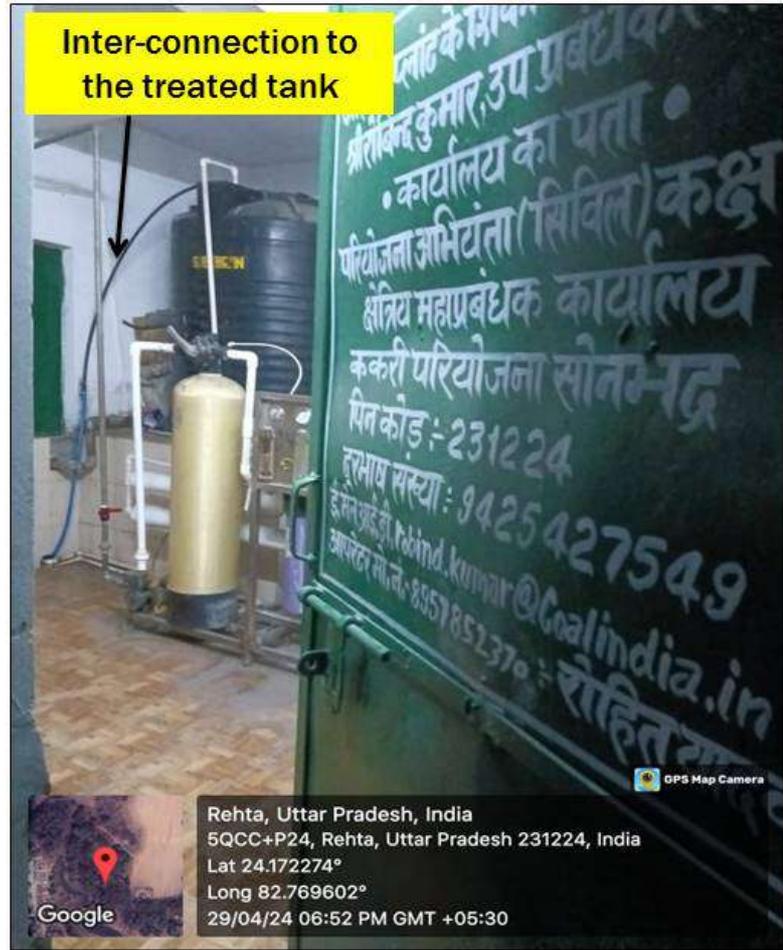
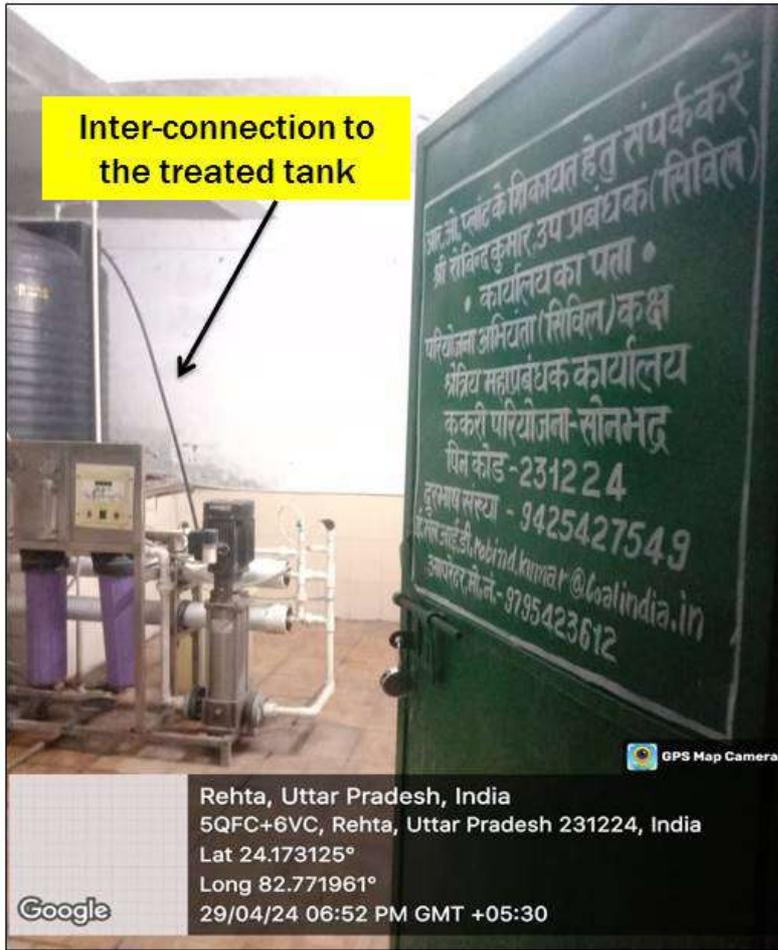
अधिशासी अभियन्ता

पृ0सं0

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. जिलाधिकारी महोदय, सोनभद्र।
2. अपर जिलाधिकारी महोदय, (वि0/रा0), सोनभद्र।
3. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ0प्र0 जल निगम (ग्रामीण), मीरजापुर।
4. श्री अनिल कुमार व श्री धर्मेन्द्र यादव सहायक अभियन्ता/जूनियर इंजीनियर।
5. परियोजना प्रबन्धक, परासी बेलवादह ग्राम समूह पेयजल योजना, सोनभद्र।

अधिशासी अभियन्ता



Ref.: LTCD/PBWSP/WET-WWW/RWS-1/CTR/2024-25/879  
Date: 27th April 2023

**Project Office:**  
L&T Construction  
C/o- Sanjay Trading Company,  
1<sup>st</sup> Floor, Beena Road, Village: Auri,  
Sonbhadra, Uttar Pradesh, 231225.

**To,**  
**Executive Engineer**  
**Uttar Pradesh Jal Nigam**  
**Sonbhadra, Uttar Pradesh - 231216**

**Sub: Regarding Water Supply to Rehta and Basi villages-** Pipe water supply scheme for Parasi Group of Villages and Belawadh Group of Villages in district Sonbhadra with relevant works including Commissioning and Operation & Maintenance for 10 Years.

**Ref: -**

1. LOA No. 433/W-17(PMC)BID/2020-21 dated 06/06/2020.
2. NCL Letter no. NCL/Kakari/GM/2024-25/1053 dated 24-04-2024

Respected Sir,

With reference to the above subject, we would like to provide you with an update on the current status of water supply in Rehta and Basi village. I am pleased to inform you that pipe laying and other related works has been completed and water is being supplied regularly to 90% of the households in the above-mentioned villages.

We anticipate that with the rectification of the identified leakages and gaps, we will be able to extend water supply to the remaining households within the next week. Rest assured, immediate action is being taken to rectify these issues promptly.

I would like to express my gratitude to you for your unwavering support and guidance throughout this endeavor. Your leadership has been instrumental in steering our team towards accomplishing our targets effectively.

Thanking you and assuring of our best services at all times

Yours faithfully,

For **Larsen & Toubro Limited**

  
Project Manager,  
Parasi Belawadh Water Suppvillages.ct

CC: -

- DM, Sonbhadra
- ADM, Namami Gange and Rural Water Supply Sonbhadra
- Executive Engineer (E/M), UP Jal Nigam Sonbhadra
- General Manger, NCL Kakari Sonbhadhra





